

JUDICIAL ACADEMY, ASSAM, GUWAHATI

NOTIFICATION

Dated Guwahati, the 12nd August, 2013

No. JAA.13/2013/ 223 / ::::: *The use and consumption of Gutka, Tamol-pan, Jarda and any other Tobacco based articles inside the premises of the Judicial Academy, Assam housed at the 3rd & 4th floor of the new Additional High Court building is strictly prohibited.*

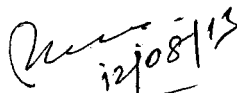
*All concerned are hereby informed to abide by the **restrictions** imposed, violation of the same shall be viewed seriously.*

Sd/- A.C. Upadhyay
DIRECTOR
JUDICIAL ACADEMY, ASSAM

Memo No. JAA.13/2013/ 224-236 / Dated Guwahati the 12nd August, 2013.

Copy to :-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court.
3. Shri S.M. Deka, Academic Adviser, Judicial Academy, Assam & NEJOTI.
4. The Joint Registrar (PM & P) Gauhati High Court, Guwahati.
5. The Joint Director (Officiating), Judicial Academy, Assam at Guwahati.
6. The Deputy Registrar (Apptt / Finance), Gauhati High Court, Guwahati.
7. The Dy. Registrar (Judl-I) - cum- OSD & Public Relation Officer (PRO), Gauhati High Court.
8. The Dy. Registrar (G & C), Gauhati High Court, attached to Judicial Academy, Assam.
9. The Secretary, NEJOTI, Gauhati High Court Bldg., Guwahati.
- ✓ 10. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the Notification in the High Court website as well as Judicial Academy, Assam website.
11. The Court Officer No. 1 /2, Gauhati High Court, Guwahati.
12. The Chief Security Officer, Gauhati High Court, Guwahati.
13. Notice Board of the Judicial Academy, Assam.


(N.G.DAS)
ADMINISTRATIVE OFFICER
JUDICIAL ACADEMY, ASSAM